

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED) (a) to (c). The Government of National Capital Territory of Delhi has reported that a Study Centre of Indira Gandhi National Open University has been opened in Tihar Jail in January, 1994 for catering to the need of educated prisoners for higher education.

Bihar And Uttar Pradesh Border Dispute

6321. SHRI RAM KRIPAL YADAV:
SHRI LAL BABU RAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the border dispute between Bihar and Uttar Pradesh still continues in spite of certain amendments made in the Border Act, 1968;

(b) if so, the details thereof; and

(c) the measures taken by the Union Government so far to resolve this dispute between these two States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED) (a) to (c) Based upon the Arbitral Award of Shri C. M. Trivedi, which was accepted by both the Governments of Uttar Pradesh and Bihar, the Bihar and Uttar Pradesh (Alteration of Boundaries) Act, 1968 was enacted to replace the fluctuating inter-state river boundaries by fixed boundary along the Bhojpur and Saran districts in Bihar and Ballia district in Uttar Pradesh. There is no boundary dispute as such. However, there have been occasional conflicting claims between private parties in respect of rights of ownership and cultivation of land in some of the areas transferred

from one state the other following the enforcement of the said Act. Such disputes are already sub-judice. There are, however, some differences between the two State Governments over the exchange of records of rights of cultivators in respect of their lands in certain villages falling in the transferred territories.

The Central Government have held a few meetings with the representatives of the two State Governments and Survey of India and the Government of Uttar Pradesh have been requested to complete the survey and record operations expeditiously. The problem is essentially a matter to be sorted out between the two State Governments bilaterally at the appropriate level.

Hospitals in U. P.

6322. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any plan to open fully modernised hospitals in Uttar Pradesh with Central assistance;

(b) if so, the locations thereof; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA). (a) No, Sir.

(b) and (c): Do not arise.

Oil Exploration

[English]

6323. SHRI R. ANBARASU: Will the Minister of PETROLEUM AND NATURAL

GAS be pleased to state:

(a) whether the Government have undertaken any programme of oil exploration at Madras touching Kanyakumari belt;

(b) if so, the details and outcome thereof; and

(c) if not, whether the Government would undertake such an oil exploration programme in the belt from Madras to Kanyakumari?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA):(a) Yes, Sir.

(b) As on 1.1.94, a total of 88 prospects have been probed by drilling for oil exploration in the onland area, between Madras and Kanyakumari out of which 15 prospects (12 oil and 3 gas) are proved to be hydrocarbon bearing. In addition to this, 27 prospects have also been probed in Cauvery offshore area, of which 3 prospects (2 oil and 1 gas) are proved to be hydrocarbon bearing>

The established geological reserves(oil+OEG) for onlan and offshore are 44.50 MMT and 34.83 MMt, and the recoverable reserves are 8.31 and 12.20 MMt respectively.

(c) Does not arise.

Delhi Police

6324. SHRI PHOOLCHAND VERMA:
SHRI A. VENKATESH NAIK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Police has spent any amount on publicity to improve its image;

(b) if so, the expenditure incurred on this account during the last three years;

(c) whether any positive result has been achieved as a result thereof; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) Yes Sir.

(b) The details of the expenditure incurred by Delhi Police on publicity during the last three years i.e., 1991-92, 1992-93 and 1993-94 is as under:-

<i>Year</i>	<i>Amount</i>
1991-92	Rs. 73,11,323/-
1992-93	Rs. 54,66,210/-
1993-94	Rs. 53,53,301/-

(c) and (d). The Delhi Police has reported that publicity has helped it inculcating sense of road safety in general public. Publicity has also helped Delhi Police in educating people about precautionary measures to be taken against various types of crimes.

Shortage Of LPG

6325. SHRI ANNA JOSHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: whether the government are aware of the acute shortage of LPG in Maharashtra; and

(b) if so, the steps taken or proposed to be taken to overcome it and to ensure timely supply of gas cylinders to the consumers?

THE MINISTER OF STATE OF THE